

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 1086/2016

IN THE MATTER OF:

Capri Bathaid Private Limited

.....Petitioner

v.

Angel Infra Realcon Private Ltd.

.....Respondent

SECTION : UNDER SECTION 433(e) & 434 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Shri Nakul Grover, Advocate

ORDER

Order reserved.

**(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT**

**(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

18.07.2017

Vineet